# OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI,

## MODIFIED DUTY ROSTER FOR THE MONTH OF JUNE-2025, CENTRAL DISTRICT.

Consequent upon the order No. 16/DHC/Gaz.-IIB/G-7/VI.E.2(2)/2025 dated 30-05-2025 of Hon'ble High Court of Delhi regarding postings/transfers in the Delhi Judicial Service, the duty roster for the month of June-205 is modified as under:-

The following Judicial Magistrates First Class, Central District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrates to hold trial of accused persons involved in petty cases whenever necessary and to attend all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 06:00 PM or till the disposal of remand and other misc. work whichever is later. On working days Duty Magistrates shall remain in the court till 06:00 PM. The duty Magistrate would be assisted by his/her own staff.

In case of any difficulty to work on any particular day, the concerned Officer may get the duty exchanged, on mutual basis with any other Officer who is willing to perform duty on that day. Order be got issued in that regard well in advance, so that there is no inconvenience to anyone.

The Ld. Duty Magistrate shall also dispose off Traffic/STA Challans (impounded vehicles) on their day of duties on holidays.

The Ld. Duty Magistrate shall also work at Outreach Clinic iHBAS near Jama Masjid, Urdu Park, Gate No. 2, Delhi on all Mondays, on need basis.

SI. No	Name of Ld. JMFC.	Days of Duty	Holidays	Court Room No.	
1	Sh. Gaurav Goyal, JMFC R/o 413, Sec. 22A, Pocket-C, Palam Vihar, Gurugram	02-06-2025	<u>01-06-2025</u>	247	
2	Ms. Preeti Rajoria, JMFC R/o B-3/34, Upper Ground Floor, Sector -17, Rohini, Delhi.	03-06-2025 04-06-2025		32	
3	Ms. Urvi Gupta, JMFC R/o F-159, Upper Ground Floor, Mansarovar Garden, New Delhi.	05-06-2025		201, CBA-II	
5	Ms. Shaina Goyal, JMFC R/o A-7, Pushpanjali Enclave, Pltampura, Delhi	06-06-2025		343	
6	Ms. Sayesha Chadha, JMFC R/o 39/2, Shakti Nagar, Delhi.		07-06-2925	272	

7	Ms. Shipra Dhankar, JMFC R/o D-52, Panchsheel Enclave, New Delhi		08-06-2025	180
8	Sh. Manuj Kaushal, JMFC R/o H. No. 1707, Delhi Administration Flats, Gulabi Bagh, Delhi	09-06-2025		37
9	Sh. Danveer, JMFC R/o YA-06, Sah Vikas Apartment I P Extension, Delhi-92	10-06-2025	23-06-2025	1,CBA-I
10	Ms. Himanshi Tyagi, JMFC R/o 4 <sup>th</sup> Floor, BE-7, Shalimar Bagh, Delhi	11-06-2025		33
11	Ms. Arushi Parwal, JMFC R/o C-406, Gitanjali Apartments, Karkardoome, Delhi	12-06-2025		2, CBA-I
12	Ms. Manya, JMFC R/o H. No. 145-146, Pocket-G-27, Sector-3, Rohini, Delhl.	13-06-2025		273
13	Ms. Preeti, JMFC R/o H No. 465, Nehru Enclave, Alipur, Delhi.		<u>14-06-2025</u>	150
14	Sh. Pranjal Gangwar, JMFC R/o H No.307, Shikha Apartment, IP Extension, Deihi		<u>15-06-2025</u>	202, CBA-II
15	Dr. Raj Kumar Singh, JMFC R/o A-2/146-147, Second Floor, Sector-11,Rohini, Delhi-85		<u>16-06-2025</u>	241
16	Sh. Arvind Tomer, JMFC R/o 341, DDA Flats, Pocket-l Sector-9, Dwarka, Delhi.		<u>17-06-2025</u> <u>18-06-2025</u>	507, Ext. Block
17	Ms. Pooja Yadav, JMFC F-227, Sector-9, New Vijay Nagar, Ghaziabad, UP		<u>19-06-2025</u>	149
18	Sh. Valbhav Garg, JMFC R/o Flat No. 406, Tower SEMA,Shipra Srishti, Ahinsa Khand-I, Indirapuram, UP-201014		20-06-2024 21-06-2025	138
19	Sh. Karanbir Singh, JMFC R/o 160-161, C-7, Sector-8, Third Floor, Rohini, Delhi.		22-06-2025	26
20	Ms. Gowri Reghunath, JMFC R/o C-4, Pocket-7, Kendriya Vihar, Sector-82, Noida, UP	-	<u>24-06-2025</u> <u>25-06-2025</u>	101, CBA-II
21	Ms. Bharti Beniwal, JMFC R/o 250, Kautilya Apartment, Sector- 14, Dwarka, New Delhi.	26-06-2025		264
22	Ms. Payal Singal, JMFC R/o 1673, Neelkanth Apartments Sector-13, Rohini, Delhi.	27-06-2025	$\overline{\Lambda}$	286
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23	Ms. Ravisha Sidana, JMFC R/o Pharma Apartments, B-1/10, Ground Floor, i P Extension, Patparganj, Delhi.	28-06-2025	<u>29-06-2025</u>	1,CBA-II
24	Ms. Gita, JMFC R/o Flat No. 2099, Type-V, Delhi Admn. Flats Gulabi Bagh, Delhi.	30-06-2025		288

### Remarks:

- 01. The dates which are underlined, fall on Sunday, Second Saturday and Holidays.
- 02. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
- 03. Duty Magistrate shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
- 04 It is impressed upon the JMsFC to complete their work, in particular signing of orders passed on the day, as also on warrants for example release warrants, remand warrants etc. pursuant to such orders as aforesaid, before leaving the court at the end of the court hours, and not to leave such work for the duty Magistrate of the day.
- 06. The Duty MagIstrate deputed for holidays, Second Saturday and Sundays, etc. shall look after the cases of CBI, Warrants of Arrest issued by the authorities beyond Delhi. He shall also dispose off the matters presented by Railway Police and all other matters not specifically mentioned herein. With the consent of all the Ld. Officers and as discussed in the meeting held on 06-04-2022, Ld. Officers shall deal with all court work of their respective courts including remand work /ball bonds, marking of TIP and application for recording of statement under section 183 BNSS. etc till 06:00 PM.
- 06 The Duty Magistrate of the day shall report at Video Conferencing Room latest by <u>12:00 noon</u> and shall dispose off the work as per direction of this office contained in office order No. 8340-80/MM/CMM/2008 dated 28-07-2008. The Duty Magistrate shall not ordinarily do the work of any Link Magistrate on the day of his/her duty, except when assigned by the undersigned. If such work of an officer comes to him/her, it shall be put up before next Link Magistrate of such officer without formal marking. This issues with the approval of the Ld. District & Sessions Judge (HQ) dated 16-10-2017 in supersession of earlier order of this office bearing No. 996-1024/CMM/Central/2017 dated 01-02-2017.
- 07. The Ld. JMsFC deputed for duty and the staff of their courts who will work on such days shall be entitled to avail Special Casual Leave (Compensatory Leave) In lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the JMsFC shall be routed through and after verification by the undersigned. The JMsFC while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- 08. The Judicial Magistrates First Class deputed as Duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Judicial Magistrates First Class may only be allowed to change their day of duty on mutual exchange basis with prior permission of the undersigned. If the Duty Magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her

place, to the office of the undersigned, so that appropriate orders may be passed.

- 09. The judicial Officers who are deputed as Duty Magistrates, if summoned for the day of such duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Vide No. 42534-684/DM/Gaz.Dated 26-10-1999).
- In case of transfer of any judicial officer, the newly posted judicial Officer shall 10. work as Duty Magistrate in place of his/her predecessor Judicial Officer.

#### No.5333-5405/C[M/Central/SS/DR/2025

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### Copy forwarded for information to:-

- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. Principal District & Sessions Judge (HQs), Delhi.
- The Ld. Principal District & Sessions Judge (HQs), Delhi. The Ld Officer In-Charge, Pool Car, THC, Delhi 02.
- 03.
- 04 The Ld. CJMs, all Districts, Delhi/ New Delhi.
- 06.
- The Ld. Secretary, DLSA, Central District, THC, Delhi. The Ld. Administrative Civil Judge, Central District, Delhi 06.
- 07. The Ld. ACIMs/JMsFC, Central District, THC and Railway Courts, Delhi
- 08. The Ld. Principal Magistrates, JJB-1,II & III, Delhi/New Delhi
- 09. The Director, Prosecution, THC, Delhi.
- 10. The Commissioner of Police and DCsP, North, Central and West District, Delhi
- 11
- The I G (Prison), Tihar Jail, Delhi/ New Delhi. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts. 12.
- 13. The Nazarat Branch/Filing Section, Central District, THC, Delhi.
- The AO (J), Computer Branch, Central District, Delhi. The Care Taking Branch, THC, Delhi. 14.
- 15.
- The Superintendent Jail, New Deihi/ Law Officer, Tihar Jail/ Lock-Up Incharge, 16. THC, Delhl
- 17. For uploading on Central Web-site Committee though LAYER.
- 18. The Video Conferencing Room, THC, Delhi.
- 19.
- The Cash Branch, THC, Delhi Reader to CJM, Central District, Delhi. 20.
- 21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I,II &III Central, THC, Delhi
- 22. The Guard File.

(ABHISHEK KUMAR) CHIEF JUDICIAL MAGISTRATE CENTRAL/DISTRICT, DELHI

(ABHISHEK KUMAR) HEP JUDACIAL MAGISTRATE CENTRAL DISTRICT, DELHI

CHIEP

Dated: 31-05-2025

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